

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.**


No. 42260-42295 / F. 5(1)/2025

Dated, Delhi the 08 AUG 2025

**Sub : Regarding appointment of Sh. Sanjay Sharma-I, Principal District Judges on regular basis.**

Copy forwarded along with its enclosures for information and necessary action to:-

1. The Officer Concerned.
2. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
8. The 'LAYERS' Section, for uploading on 'LAYERS'.

  
( Mukesh Kumar Gupta)  
District Judge (Commercial Court)-07  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs)  
Delhi

08 AUG 2025

**HIGH COURT OF DELHI: NEW DELHI**

Sher Shah Road, New Delhi

**MOST IMMEDIATE**

No. 4343 /D-2/Gaz./DHC/2025

Dated: 07/08/25

To,

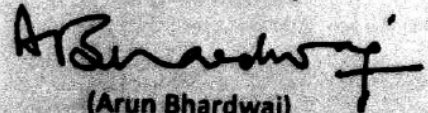
The Principal District & Sessions Judge (HQs),  
Tis Hazari Courts Complex,  
Delhi-110054.

**Sub: Regarding Appointment of Mr. Sanjay Sharma-I as Principal District Judge on regular basis.**

Sir,

I am directed to forward herewith a copy of Notification dated 01.08.2025 in respect of Mr. Sanjay Sharma-I issued by the Department of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi, on the above subject, with the request to deliver a copy of the same to the officer concerned.

Yours Sincerely


  
(Arun Bhardwaj)  
Registrar General

Encl: As above

Endos. No. \_\_\_\_\_/D-2/Gaz. IA/DHC/2025

Copy forwarded for information and necessary action to:-

1. All the Principal District and Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQs), South-West, Dwarka Courts Complex, New Delhi.

  
(Raj Kumar Rawat)  
Joint Registrar (Gazette-IA)

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

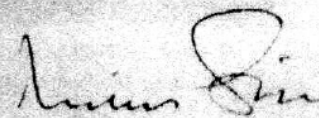
No.F.6/1/2015-Judl./Suptlaw/1369-1377

Dated 01/8/2025

**NOTIFICATION**

No F.6/1/2015-Judl./Suptlaw/1369-1377 Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital of Delhi, on the recommendation of the High Court of Delhi, hereby appoints Mr. Sanjay Sharma-I, Officer of Delhi Higher Judicial Service as Principal District Judge on regular basis with effect from the date he takes over.

By Order and in the Name of the  
Lt. Governor of National  
Capital Territory of Delhi,



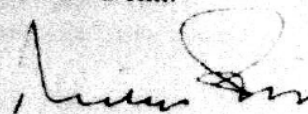
(Reetesh Singh)  
Principal Secretary (Law, Justice & L.A.)

No.F.6/1/2015-Judl./Suptlaw/1369-1377

Dated 01/8/2025

Copy forwarded for information and necessary action to:-

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General High Court of Delhi, New Delhi w.r.t his D.O letter No. 4117/DHC/Gaz-1A/VI/E.2(a)/2025 dated 23.07.2025.
4. The Principal District and Session Judge(HQ), Delhi, Tis Hazari Court Complex, Delhi
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard File.



(Reetesh Singh)  
Principal Secretary (Law, Justice & L.A.)

RECEIVED  
High Court of Delhi

05 AUG 2025

7-40-5

DELHI HIGH COURT

Casualty Branch

Office of the Registrar General

Delhi High Court